

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 419 OF 2018 IN
APPEAL NO. 84 OF 2018**

Dated: 28th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**The Tata Power Company Limited (Distribution) Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Vikas Singh, Sr. Adv.
Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Abhishek Munot
Mr. Malcolm Desai
Mr. S. Venkatesh
Ms. Nishtha Kumar
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Varun Pathak
Mr. Raheel Kohli for R-2

Ms. Swapna Seshadri
Ms. Parichita Chowdhury for R-3

ORDER

List the IA for hearing on **1-10-2018**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt